

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 384 OF 2018

Dated : 5th March, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Indian Wind Energy Association

... Appellant (s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant(s) : Ms. Poonam Verma
Ms. Abiha Zaidi
Ms. Tanesh Sultan Singh

Counsel for the Respondent (s) : Mr. S. Vallinayagam
Ms. S. Amali for R- 2 & 3

ORDER

At the request of learned counsel appearing for the Respondent Nos. 2 & 3 another four weeks' time is extended, as a last chance, for compliance of Order dated 21.12.2018 i.e. on or before 02.04.2019 with advance copy to the counsel for the other side. Thereafter, rejoinder, if any, may be filed within four weeks' time i.e. on or before 30.04.2019 with advance copy to the counsel for the other side.

List the matter for admission on **02.05.2019**, as agreed by the counsel for the Appellant and the Respondent Nos. 2 & 3.

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member